(d) Export commitments during 1965 are for 2.18 lakh tonnes.

2409

ENFORCEMENT OF FOOD REGULATORY MEASURES

483. SHRI N. SRI RAMA REDDY : Will ihe Minister of FOOD AND AGRICULTURE be pleased to state whether any State or States have failed to enforce all the regula tory measures that the Centre desired them to take from time to time to control the food situation ?

THE DEPUTY MINISTER IN THE MI-NISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN) : Almost all the State Governments have complied with Centre's direction on important regulatory measures, like fixation of maximum prices of rice and paddy, licensing control on foodgrain trade, declaration of stocks held beyond specified limits, etc. Deviations if any found are taken up from time to time with the State Government concerned for corrective action

AMENDMENT OF PL-480 AGREEMENT

484. SHRI K. C. BAGHEL : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

PL-480 (a) whether the ninth Agreement was amended by Government recently; and

(b) if so, the details of the amendment made to the Agreement?

THE DEPUTY MINISTER IN THE MI-NISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): (a) Yes, Sir.

(b) The additional allocations provided in the amendment were as follows :----

Commodity	Dollars Value Million	Estimated quantity (Metric Tons)
Rice	6-1	50,000
Incdible tallow	. 9-9	50,000
Corn (i.e. maize for	ŕ	
starch industry)	. 7.7	130,000
Ocean transportation	1 4·7	_
TOTAL	28.4	

FUNDS FOR BRIDGES OF INTER-STATJE I MPORTANCE

485. THAKUR BHANU PRATAP SINGH ; Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that Government provide funds outside the Five Year Plan for the construction of bridges of inter-State importance: and

(b) if so, whether any such funds have been provided for Madhya Pradesh?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR); (a) and (b) Normally all roads in States (other than National Highways) including bridges on such roads, whether of interstatal importance or otherwise, are primarily the responsibility of the State Governments concerned. However, sometimes Central grants-in-aid are given to States, depending upon the availability of funds, on receipt of specific requests from them regarding financial assistance for the construction of State roads and bridges of inter-State or economic importance. The Central aid so given is in addition to the provision already included for roads in State Plans. The Government of India have agreed to the provision of a grant-in-aid equal to onethird of the cost, subject to a maximum of Rs. 37 lakhs, for the construction of bridges over the Chambal and Yamuna on the Bhind-Etawah inter-State road, the balance of the cost being met by the State Governments concerned from their own resources. Of these two projects, the Chambal bridge would fall on the boundary of Madhva Pradesh and Uttar Pradesh and the Yamuna bridge would lie in Uttar Pradesh.

REVIEWING COMMITTEE ON CLASSIFICATION OF SCHEDULED CASTES

486. THAKUR BHANU PRATAP SINGH : Will the Minister of SOCIAL SECURITY be pleased to state :

(a) whether it is a fact that Government have decided to appoint a reviewing committee to go into the classification of Scheduled Castes; and

(b) if so, what are the terms of reference of the committee ?

THE DEPUTY MINISTER IN THE DE-PARTMENT OF SOCIAL SECURITY (SHRIMATI MARAGATHAM CHANDRASEKHAR): (a) and (b) The question of appointing a Reviewing Committee is being processed. It is hoped that a final decision will be taken shortly.

PISTACHIO PLANT

487. SHRI M. RUTHNASWAMY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the Ministry is aware that the Pistachio plant grows freely in desert areas; and

(b) if so, whether Government have any scheme for the extensive growth of this plant in the desert areas of India like Rajasthan and thus help to bring down the price of the tasteful and nutritious Pistachio-nut?

THE DEPUTY MINISTER IN THE MI-NISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN) : (a) Pistachio plant grows well only in cold semi-arid climate and not in a hot arid climate. In arid climate, it does not freely bear fruit.

(b) Since such plantations do not flourish in the hot and dry climate of Rajasthan, the question of having a scheme for its extensive growth does not arise.

DISPLAY OF INDIA'S MAPS BY AIR-INDIA

 $_{4g8} f$ Shri A. D. MANI: ' \ Shri ARJUN ARORA :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Kashmir has been eliminated from a map of India being used by Air-India in an advertisement campaign in New York; and

(b) if so, how much money has been spent on the publication of this advertisement in American papers ?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO): fa) The advertise-

ment captioned "We should say once that Air-India jets to Bombay daily and has tha fastest service to New Delhi" was prepared by the Air-India's advertising agents in New York to highlight the Corporation's jet services to Bombay and Delhi. Bombay and Delhi were pin-pointed in 'rough' outline of India which does not purport to be a map. There was no intention to show the political or geographical boundaries of India. Since the advertisement was liable to be misunderstood, it was withdrawn by the Corporation.

to Questions

(b) The exact expenditure incurred on the publication of the advertisement is not readily available but the information is being collected by Air-India from New York.

CORPORATIONS TO PROMOTE TOURISM

489. DIWAN CHAMAN LALL : Will the Minister of TRANSPORT be pleased to state :

(a) whether it is a fact that Government have recently decided to set up two Corporations to promote tourism;

(b) if so, what are the details of the composition of these Corporations; and

(c) whether there will be a substantial number of Members of Parliament functioning on these Corporations ?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR): (a) Yes, Sir. One of the Corporations, namely, India Tourism Hotel Corporation has already been set up and the second Corporation, namely, India Tourism Corporation is likely to be set up shortly.

(b) Each Corporation will have a Chairman, the Board of Directors and the supporting staff. The details of the staff to be appointed are being worked out.

(c) This matter would be considered at the appropriate time.

COOPERATIVE SUGAR FACTORIES

490. SHRI M. C. SHAH : Will the Minister of FOOD AND AGRICULTURE be pleased to state

(a) the share of the co-operative sector in sugar production in 1962-63 and 1963-64; and